

† [श्री प्यारेलाल कुरील "तालिब" : क्या मैं यह जान सकता हूँ कि जो बाहरी मुल्कों के विद्यार्थी आते हैं उनको उन्हीं स्लूस् के मातहत मेडिकल कालेजों में एडमिशन दिया जाता है जिन स्लूस् के मातहत यहाँ के विद्यार्थियों को दिया जाता है, या कोई स्पेशल स्लूस् हैं उनके एडमिशन के सिल-सिले में ?]

DR. D. S. RAJU: Sir, 93 seats are reserved for them, out of which 38 students were provided for under the General Scholarships Scheme. For these seats the External Affairs Ministry as well as the Education Ministry makes selections. We do only placements. There are 55 more seats for which selections are made on merits.

SHRI P. L. KUREEL *URF* TALIB: May I know whether some special arrangement is made?

MR. CHAIRMAN: He has said that 93 seats are reserved for them.

DR. A. SUBBA RAO: When once the Health Ministry allots a certain seat to that particular student in a particular college how is it possible for the authorities concerned to refuse admission for him and ask him to go to other colleges and how does this tossing about take place?

DR. D. S. RAJU: They make the selection and we give them the name of the college to which they go. Sometimes there is a lot of delay; the students take sometimes a lot of time to go to those places and by the time they go the time limit expires. That is why the difficulty arises.

SHRI FARIDUL HAQ ANSARI: When the student has already got admission may I know why he is asked to go to another college?

DR. D. S. RAJU: That is what I said. The college authorities cannot wait indefinitely. They have got a time limit.

† [] Hindi transliteration.

SHRI M. RUTHNASWAMY: May I know whether the student, referred to by Mr. Vajpayee, from Uganda has ultimately found a resting place?

MR. CHAIRMAN: Yes; he has.

SHRI M. RUTHNASWAMY: Where?

SHRI A. B. VAJPAYEE: Indian Medical Institute.

MR. CHAIRMAN: That was mentioned in his question itself.

SHRI A. B. VAJPAYEE: Is it not possible for the Health Ministry to keep an account of all the seats that have fallen vacant in the different Medical Colleges and to direct the students to go only to that particular college which is prepared to take him?

DR. D. S. RAJU: That is what we are doing. We are trying our best to help them.

SHRI A. B. VAJPAYEE: Nb; you are not doing that.

पोस्ट की खेती के लिए पट्टे देने का नियम

*५४४. श्री विमलकुमार मन्नालालजी चौधुरिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १९६३-६४ में पोस्ट की खेती के लिए पट्टे देने के जो नियम बनाये गये वे केवल उन्हीं व्यक्तियों पर लागू होते थे जिन्होंने कम से कम दो वर्ष पोस्ट की खेती की थी ; और

(ख) यदि हाँ, तो क्या इन नियमों में बाद में संशोधन किया गया ?

I [RULES FOR GRANT OF LEASES FOR CULTIVATION OF POPPY

*544. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that provisions contained in the rules framed

† [] English translation.

fo, the grant of leases for poppy cultivation during 1963-64 covered only those persons who had been engaged in poppy cultivation for at least two years; and

(b) if so, whether these rules were amended subsequently?]

योजना मंत्री (श्री बी० आर० भगत) :
(क) जी हाँ ।
(ख) जी नहीं ।

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) No, Sir.]

श्री विमलकुमार मन्नालालजी चौरड़िया :
क्या यह बात सही है कि नीमच से के अधिकारियों ने इस बात के लिए कि इसमें संशोधन किये जाय कुछ सुझाव भेजे थे ?

श्री बी० आर० भगत : भेजा होगा मुझे पता नहीं है कि उन्होंने क्या सुझाव भेजा ।

श्री विमलकुमार मन्नालालजी चौरड़िया :
इन्हे तो पता नहीं है, मैं किससे पूछूँ ?
What should I do and from whom should I ask the question?

MR. CHAIRMAN: You wanted to know something and he does not know.

श्री विमलकुमार मन्नालालजी चौरड़िया :
जब कि प्रश्न में संशोधन के लिए पूछा गया तो यह इम्प्लाई करता है कि वह यह जानकारी लें कर आये कि संशोधन के बारे में सुझाव भी आया था या नहीं । यह सारी जानकारी उन्हें होनी चाहिये लेकिन वह कहते हैं कि जानकारी नहीं है ।

†[] English translation.

SHRI B. R. BHAGAT: Sir, may I make a submission? He asks whether any representation has come from a particular place. How is it possible to keep track of all these details? I am ready to answer any question pertaining to this but as far as details are concerned, it is not possible.

श्री विमलकुमार मन्नालालजी चौरड़िया :
संशोधन किया अथवा नहीं लेकिन क्या यह बात सही है कि नीमच के आपके विभाग के अधिकारियों ने शासन के पास यह सुझाव भेजा था कि इन नियमों से कठिनाई होती है इसलिए इसमें संशोधन किया जाय, वह मालूम है या नहीं ? वह चीज आपके शासन के पास है, केन्द्र के पास है, वह चीज आपके बोर्ड आफ रेवन्यू के पास आई है ।

SHRI B. R. BHAGAT: This is a matter of official representations. This matter is decided by a Committee of officials presided over by the Secretary of the Department of Revenue, with the Narcotic Commissioners, Joint Secretaries and others. The people of Neemuch are also officials and they will certainly talk about this among themselves. It is not possible for me to say what representation they have made.

SHRI N. C. KASLIWAL: We were told the other day by the hon. Deputy Minister that poppy cultivation was governed by certain international rules. That is quite true but every time the area of poppy cultivation increases or decreases. I would like to know the criteria which govern the increase in the area of cultivation of poppy.

SHRI B. R. BHAGAT: That is because poppy is now very largely for exports and the area is controlled by the demand. If the demand for exports is more the area increases and if the demand for exports is less the area decreases.

SHRI AKBAR ALI KHAN: Does the Government think that we can in-

crease the area to an unlimited extent to make other people opium-oriented?

MR. CHAIRMAN: That contingency probably has not arisen.

SHRI R. S. KHANDEKAR: The hon. Minister said that he had no information with regard to the proposals made by the Neemuch officials. May I know whether the Government would try to find out these recommendations from the office files and place them on the Table of the House so that we may know what were the suggestions made by the Neemuch officials?

SHRI B. R. BHAGAT: They are not placed on the Table. That is not the rule.

श्री विमलकुमार मन्नालालजी चौरडिया क्या शासन के पास कोई इस प्रकार की शिकायत भी लोगों की आई है कि इन नियमों के कारण हार्डशिप होती है? अधिकारियों के द्वारा जो गलती की गई थी, जो कि माननीय उपमंत्री महोदय ने स्वीकार भी किया, उसकी वजह से काश्तकारों को हार्डशिप हुई है तो उसके प्रकाश में इसमें संशोधन करने के बारे में भी क्या कोई शिकायत आई थी?

श्री बी० आर० भगत : ऐसी शिकायत आती रहती है और उन पर हम छानबीन करते हैं और जहां जरूरत पड़ती है वहां कार्यवाही भी करते हैं।

दामोदर घाटी निगम का फालतू सामान

*५४५. श्री राम सहाय : क्या सिन्हाई तथा विष्णु मंत्री यह बताने की कृपा करेंगे कि :

(क) ३१ मार्च, १९३२ को दामोदर घाटी निगम का मशीनरी, फालतू पुर्जा और

ग्राम सामान का २ करोड़ रुपये से अधिक का जो स्टॉक फालतू घोषित किया गया था उसकी नवम्बर, १९६३ में स्थिति क्या थी; और

(ख) उपरोक्त स्टॉक में से कितनी कीमत का माल टेनुघाट परियोजना के लिए इस्तेमाल में लाया गया था, और कितनी कीमत का माल बेचा गया और कितना बाकी बचा हुआ है?

† [SURPLUS STORES OF THE DAMODAR VALLEY CORPORATION

♦545. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the position obtaining in November, 1963 of the stocks of machinery, spare parts and general stores worth more than two crores of rupees declared surplus on 31st March, 1962 in the Damodar Valley Corporation; and

(b) the value of the material out of the stocks mentioned above that was utilised for the Tenughat Project, and the value of the material sold and lying unused respectively?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The position obtaining in November, 1963 of the stocks of machinery and other stores declared surplus is not yet known. The requisite information is being collected and will be laid on the Table of the House.

Out of 8453 items of machinery, spares and general stores declared surplus as on 31st March 1962, altogether 377 items were awaiting disposal as on 19th February 1963. Out of these 377 items, 98 items have no value noted against them. The aggregate depreciated value of the remaining 279 items would be Rs. 34-23 lakh only.

† [] English translation.